## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1205/2019 in DFR No. 2173/2019 (IA 1205/2019 - For condonation of delay in filing the Appeal)	Powergrid Corporation of India Itd. VS Central Electricity Regulatory Commission & Ors.	<b>2173/2019</b> Dated 01/07/2019	14/08/2019		20/08/2019 Court - 1
2	IA 1203/2019 in DFR No. 2172/2019 (IA 1203/2019 - For condonation of delay in filing the Appeal)	Powergrid Corporation of India Itd. VS Central Electricity Regulatory Commission & Ors.	<b>2172/2019</b> Dated 01/07/2019	14/08/2019		20/08/2019 Court - 1
3	IA 1492/2019 in DFR No. 3275/2018 (IA 1492/2019 - For condonation of delay in refiling the Appeal)	,	<b>3275/2018</b> Dated 18/03/2011	14/08/2019		20/08/2019 Court - 1